

ITEM NO.19

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 512/2018

M/S. SANGHI INFRASTRUCTURE M.P. LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 21-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Naveen Kumar, AOR
Ms. Stuti Bisht, Adv.
Mr. Nitesh Bhandari, Adv.
Mr. Shourajeet Chakravarty, Adv.
Ms. Aprajita Bhardwaj, Adv.
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s) Mr. K.M.nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Shailesh Madiyal, Adv.
Mr. K.parameshwaran, Adv.
Mr. Siddhartha Dharmadhikari, Adv.
Ms. Rukhmini Bobde, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that the issue raised in this petition is to be considered alongwith C.A.Nos. 4056-4064 of 1999 which is referred to a larger Bench.

Hence, Registry to tag with this petition alongwith said said appeals.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR